

WAR THAKUR): (a) to (c). According to the Indian Investment Centre all classes of employees of Indian Investment Centre have the option to either join Central Government Health Scheme or Reimbursement Scheme. The Reimbursement Scheme is subject to an annual ceiling depending upon the category of employee and production of medical bills and prescriptions. At present, 62 employees are covered under Central Government Health Scheme and 48 have opted for Reimbursement Scheme.

Trade Relation with Finland

3932. SHRIMATI VASUNDHARA RAJE: Will the Minister of COMMERCE be pleased to state:

(a) the steps taken by the Government to improve trade relations with Finland; and

(b) the details of the areas identified for expansion of trade relation with that country?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) and (b). Bilateral institutions such as an Indo-Finnish joint commission at the official level and a Joint Business Council at the level of industry and business periodically review the development of bilateral trade between India and Finland. Besides, trade promotion measures such as market surveys and exchange of business delegations also facilitate bilateral trade.

Items like industrial machinery, electronic components, computer software, organic chemicals and pharmaceuticals, medicals equipment and forest based goods have been identified as products having potential for expansion of trade between the two countries.

Export of Garments

3933. SHRIMATI VASUNDHARA RAJE: Will the Minister of TEXTILES be pleased to state:

(a) whether the demand for Indian garments has been increasing in several countries;

(b) if so, the achievement made in 1991-92 in export of these garments and the higher target fixed if any, for 1992-93;

(c) if so, whether the Government propose to increase the export of garments during 1992-93; and

(d) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) There is an overall increase in export of garments from India. This indicates that the demand for Indian garments is increasing.

(b) The achievement in 1991-92 (April 91 - Jan 92) in garment exports is Rs. 4441 crores (Provisional). The target for 1992-93 is yet to be finalised.

(c) and (d). Though specific target for 1992-93 is yet to be finalised, Government have taken several steps to boost export of garments like modernisation of Garment industry by allowing import of garment manufacturing at concessional duty, organising buyer seller meets and participating in fairs, providing adequate encouragement to manufacturer-exporters and non-quota exports through Garment Quota Policy etc.

Indo-maldives Joint Collaboration

3934. SHRIMATI VASUNDHARA RAJE: Will the Minister of COMMERCE be pleased to state: